## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 105(ND)2015 **CA. NO**.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: M/s. Sh. Anuj Batra & Anr. V/s. M/s. Frontier Home Developers Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1) SANDAY MISHAA Adv. Pet: Sommy Muss

2. Mr. Karan Malhotra, Adv. Y Respondent War Albotra

3. Mr. Sunger Single, Adv.

## ORDER

Learned counsel for the parties are present. Learned counsel have stated that the paidup capital of the company in the matter under consideration is more than Rs. 50 lakhs. That being so, the matter shall be listed for consideration before Court no. 1.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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